

From,

Atul Srivastava, H.J.S.  
Registrar (Judicial) (Services),  
High Court of Judicature at  
Allahabad.

To,

The Director,  
Judicial Training & Research Institute, U.P.,  
Vineet Khand, Gomati Nagar,  
Lucknow.

No. 125/Admin. (Services)/2020 Dated: Allahabad: February 20, 2020

**Subject: Regarding 02 Days Advance Training on CIS 3.1 for Judicial Officers clubbed with 01 Day Mediation Training for Referral Judges Training under 14<sup>th</sup> Finance Commission Scheme at JTRI, Lucknow.**

Madam,

With reference to your letter no. CIS & Referral Judges Trg./2020-342 dated February 14, 2020 on the above noted subject, I am directed to inform you that the Hon'ble Court has been pleased to approve the schedule of 02 Days Advance Training on CIS 3.1 for Judicial Officers clubbed with 01 Day Mediation Training for Referral Judges under 14<sup>th</sup> Finance Commission Scheme, to be held from **02.03.2020 to 04.03.2020** at J.T.R.I, Lucknow and to nominate the officers whose names are mentioned in the enclosed list-'A' for the said training.

I am further to inform you that the Hon'ble Court has also been pleased to nominate the Master Trainers (Judicial Officers) whose names are mentioned in the enclosed list-'B', to impart training on CIS 3.1 at JTRI, Lucknow on the dates mentioned against their names.

I am, therefore, to request you to take necessary steps accordingly.

Yours faithfully,

Encl: As above

sd/-

**Registrar (Judicial) (Services)**

No. 125(i)/Admin. (Services)/2020

dated: February 20, 2020

Copy forwarded for information and necessary action to :

1. The Principal Secretary (Judicial) & L.R., Govt. of U.P., Lucknow.
2. All the District & Sessions Judges with the request to kindly inform the officers concerned accordingly and direct them to report at Judicial Training & Research Institute, U.P., Lucknow on the scheduled date, for participation in the aforesaid training.
3. The O.S.D. (Judicial) (Computer), High Court, Allahabad.

Encl: As above

sd/-

**Assistant Registrar (Services)**

## 2 Days Advance Training on CIS 3.1 clubbed with 1 Day Mediation Training for Referral Judges

Duration: 02.03.2020 to 04.03.2020

### List of Participants

Sl. No.	I.D	Batch	Name	Designation	Place of Posting
1.	6049	2000	RAM DAYAL	Addl. Principal Judge, Family Court	Rai Bareli
2.	2389	DHJS-2016	MANMEET SINGH SURI	A.D.J. (POCSO)	Basti
3.	6124	2000	ANIL KUMAR-IV	Addl. District & Sessions Judge	Gautambuddha Nagar
4.	6508	2003	KRISHNA KUMAR-VI	Spl. J, Spl C.No 5 (Pre.Cor. Act)	Lucknow
5.	6051	2000	PRAVEEN KUMAR SINGH-II	Addl. District & Sessions Judge	Lakhimpur Kheri
6.	6070	2000	VIPIK KUMAR-II	Addl. District & Sessions Judge	Mathura
7.	6045	2000	ANIL KUMAR-V	Spl. Judge (E.C. Act)	Hardoi
8.	6131	2000	SURESH CHANDRA-VI	Spl. Judge (U.P. Dacoity.A.A.)	Jalaun at Orai
9.	6096	2000	RAJESH KUMAR-IV	Principal Judge, Family Court	Lakhimpur Kheri
10.	6053	2000	MANOJ KUMAR SINGH-III	Addl. Principal Judge, Family Court	Sultanpur
11.	6280	2003	SMT. CHHAYA NAIN	Addl. Principal Judge, Family Court	Meerut
12.	6291	2003	GAJENDRA	Addl. District & Sessions Judge	Kasganj
13.	6138	2000	SMT. ANJANA	Principal Judge, Family Court	Etawah
14.	2390	DHJS-2016	PRATHAM KANT	Addl. District & Sessions Judge	Auraiya
15.	6130	2000	NARESH KUMAR	Addl. District & Sessions Judge	Bareilly
16.	6143	2000	TRILOK PAL SINGH	Principal Judge, Family Court	Rampur
17.	6115	2000	RAKESH KUMAR-VI	Principal Judge, Family Court	Bahraich
18.	6161	2000	SMT. SANDHYA CHAUDHARY	Principal Judge, Family Court	Moradabad
19.	6048	2000	KAMLESH KUMAR	A.D.J. (FTC)	Hapur
20.	2391	DHJS-2016	KM. PARUL JAIN	Spl. Judge (E.C. Act)	Etah
21.	6044	2000	RAJESH KUMAR-V	Principal Judge, Family Court	SantKabirN at Khalilabad
22.	6300	2003	JEETENDRA MISHRA	A.D.J. (FTC)	Mirzapur
23.	6099	2000	NIRMAL CHANDRA SEMWAL	Spl. Judge (E.C. Act)	Lakhimpur Kheri
24.	6162	2000	SMT. RAJESHWARI TOLIYA	Addl. Principal Judge, Family Court	Sitapur
25.	6172	2003	VIKAS GOYAL	Addl. District & Sessions Judge	Saharanpur
26.	6174	2003	PRASHANT MITTAL	Addl. District & Sessions Judge	Pratapgarh
27.	2392	DHJS-2016	ASHOK KUMAR	Spl. Judge (E.C. Act)	Mainpuri
28.	6175	2003	SUSRI SHELLY ROY	Addl. Principal Judge, Family Court	Gonda
29.	6176	2003	SANJEEV KUMAR SINGH	Addl. District & Sessions Judge	Aligarh
30.	6177	2003	KAMLESH KUMAR PATHAK	Addl. District & Sessions Judge	Kaushambi
31.	2393	DHJS-2016	VIKAS GOSWAMI	Addl. District & Sessions Judge	Kasganj
32.	6178	2003	HITENDRA HARI	Addl. District & Sessions Judge	Sitapur
33.	6180	2003	CHANDRA BHAN SINGH	Addl. District & Sessions Judge	Ghaziabad
34.	2394	DHJS-2016	SATYENDRA NATH TRIPATHI	Spl. J. (SC/ST, Pev.of Atroci Act)	Deoria
35.	6182	2003	SHAIKENDRA NIGAM	Addl. Principal Judge, Family Court	Fatehpur
36.	6338	2003	SMT. PARUL SRIVASTAVA	A.D.J. (POCSO)	Fatehpur
37.	6240	2003	AMIT VEER SINGH	Judge, Spl Court, Anti Corr CBI	Ghaziabad
38.	6185	2003	SMT. MONICA THAKUR	Addl. Principal Judge, Family Court	Meerut
39.	2395	DHJS-2016	ROHIT RAGHUWANSHI	Spl. J. (SC/ST, Pev.of Atroci Act)	Siddharth Nagar
40.	6186	2003	SARVESH KUMAR PANDEY-II	Addl. District & Sessions Judge	Varanasi
41.	2396	DHJS-2016	SANTOSH KUMAR GAUTAM	A.D.J. (POCSO)	Sonbhadra
42.	6188	2003	DINESH TIWARI	Principal Judge, Family Court	Kaushambi
43.	6189	2003	DEV KANT SHUKLA	Addl. District & Sessions Judge	Mathura
44.	6289	2003	MAHESHA NAND JHA	Addl. District & Sessions Judge	Aligarh
45.	6190	2003	SMT. SHIKHA SRIVASTAVA	Addl. Principal Judge, Family Court	Rai Bareli
46.	2397	DHJS-2016	RAKESH PANDEY	A.D.J. (POCSO)	SantKabirN at Khalilabad
47.	6191	2003	DR. (SMT.) PALLAVI AGARWAL	Addl. District & Sessions Judge	Bulandshahar
48.	6195	2003	SMT. SONICA CHOUDHARY	Addl. Principal Judge, Family Court	Bulandshahar
49.	6349	2003	AMARJEET	A.D.J. (FTC)	Bulandshahar
50.	6422	2003	VIKASH KUMAR-II	Addl. District & Sessions Judge	Meerut

**2 Days Advance Training on CIS 3.1  
for Judicial Officers**

**List of CIS Master Trainers**

<b>S.No.</b>	<b>Name, Designation &amp; Place of Posting</b>	<b>Dates of Training</b>
<b>1.</b>	<b>Sri Sanjay Kumar Yadav-I</b> Addl. District & Sessions Judge, Mathura	03.03.2020 to 04.03.2020
<b>2.</b>	<b>Sri Saurabh Dwivedi</b> Civil Judge (S.D.), Shahjahanpur	03.03.2020 to 04.03.2020
<b>3.</b>	<b>Sri Kuldeep Singh-I</b> Addl. Civil Judge (S.D.)/ACJM, Meerut	03.03.2020 to 04.03.2020
<b>4.</b>	<b>Sri Mritunjay Srivastava</b> A.C.J.M. (Railway) Bareilly	03.03.2020 to 04.03.2020